

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH P.

FRIDAY, THE 08<sup>TH</sup> DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9721 OF 2020

PETITIONER:-

DON PAUL, AGED 37 YEARS  
S/O. PAUL PAUL, THENGUMPALLY HOUSE,  
MANJOOR VILLAGE, KOTTAYAM- 686 603

BY. ADV. G. KRISHNA KUMAR

RESPONDENTS

1. STATE OF KERALA REPRESENTED BY  
SECRETARY TO GOVERNMENT,  
LOCAL SELF GOVERNMENT ( URBAN)  
DEPARTMENT, GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM- 695 001
2. THE CHIEF REGISTRAR OF BIRTHS AND DEATHS  
DIRECTORATE OF PANCHAYATHS,  
PUBLIC OFFICE P.O.  
THIRUVANANTHAPURAM- 695033
3. THE DEPUTY DIRECTOR OF PANCHAYATH,  
O/O. THE DEPUTY DIRECTOR OF PANCHAYATH,  
KOTTAYAM- 686 002
4. SECRETARY, LOCAL SELF GOVERNMENT  
(RURAL) DEPARTMENT,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM- 695 001
5. THE DIRECTOR OF URBAN AFFAIRS,  
DIRECTORATE OF MUNICIPALITY,  
THIRUVANANTHAPURAM- 695 003
6. THE JOINT DIRECTOR ( HEALTH)  
DIRECTORATE OF MUNICIPALITIES  
THIRUVANANTHAPURAM- 695 003
7. THE REGIONAL JOINT DIRECTOR,  
O/O. THE REGIONAL JOINT DIRECTOR OF  
URBAN AFFAIRS DEPARTMENT,  
CANTONMENT P.O. KOLLAM- 691 001

8. THE ETTUMANOOR MUNICIPALITY,  
ETTUMANOOR P.O. KOTTAYAM- 686 631,  
REP. BY ITS SECRETARY

9. TISA DON @ TISA PALACKALKURIAKOSE,  
AGED 32 YEARS, D/O. GEORGE KUIAKOSE  
PALACKAL HOUSE, BUS STAND ROAD,  
VAIKOM P.O. KOTTAYAM DISTRICT- 686 141

R1-R7 BY GOVERNMENT PLEADER SMT. B.VINITHA  
R8 - STANDING COUNSEL SRI.SIBY CHENNAPODY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION  
ON 08.05.2020, THE COURT ON THE SAME DAY PASSED THE  
FOLLOWING:

**ORDER**

Admit.

The learned Government Pleader takes notice for R1 to R7. Adv. Sri. Siby Chennapady takes notice for R8. Notice to R9 by speed post. The petitioner shall also endeavour to serve notice to R9 through email/whatsapp message.

Post on 22.05.2020.

**GOPINATH P.  
JUDGE**

ncd

APPENDIX

PETITIONER/ EXHIBITS

EXHIBIT P1: TRUE COPY OF THE FIR IN CRIME NO.54/2015 OF KADUTHURUTHI POLICE STATION

EXHIBIT P2: TRUE COPY OF THE PRINTOUT OF THE BIRTH CERTIFICATE DATED 14.05.2016 OF THE MINOR CHILD ISSUED BY THE 8<sup>TH</sup> RESPONDENT TO THE 9<sup>TH</sup> RESPONDENT

EXHIBIT P3:TRUE COPY OF THE COVERING LETTER DATED 16.06.2016 ISSUED BY THE 8<sup>TH</sup> RESPONDENT

EXHIBIT P4:TRUE COPY OF THE APPLICATION FOR BIRTH CERTIFICATE DATED 17.08.2015 SUBMITTED BY THE 9<sup>TH</sup> RESPONDENT

EXHIBIT P5:TRUE COPY OF THE BIRTH CERTIFICATE DATED 22.03.2014 ISSUED BY THE CARITHAS HOSPITAL

EXHIBIT P6:TRUE COPY OF THE AADHAR CARD OF THE 9<sup>TH</sup> RESPONDENT WHICH WERE PRODUCED ALONG WITH EXHIBIT P4 APPLICATION BY THE 9<sup>TH</sup> RESPONDENT

EXHIBIT P7:TRUE COPY OF THE MARRIAGE CERTIFICATE WHICH WERE PRODUCED ALONG WITH EXHIBIT P4 APPLICATION BY THE 9<sup>TH</sup> RESPONDENT

EXHIBIT P8:TRUE COPY OF THE REPRESENTATION DATED 05.08.2016 PREFERRED BY THE PETITIONER TO THE 8<sup>TH</sup> RESPONDENT MUNICIPALITY

EXHIBIT P9:TRUE COPY OF THE REPLY DATED 10.08.2016 ISSUED BY THE 8<sup>TH</sup> RESPONDENT

EXHIBIT P10:TRUE COPY OF THE REPRESENTATION DATED 6.6.2019 PREFERRED BY THE PETITIONER, TO THE 2<sup>ND</sup> RESPONDENT CHIEF REGISTRAR

EXHIBIT P11:TRUE COPY OF THE COMMUNICATION DATED 20.08.2019 ISSUED FROM THE OFFICE OF THE MINISTER OF LSGD

EXHIBIT P12:TRUE COPY OF THE COMMUNICATION DATED 27.06.2019 ISSUED BY THE 2<sup>ND</sup> RESPONDENT TO THE 8<sup>TH</sup> RESPONDENT

EXHIBIT P13:TRUE COPY OF THE REPLY DATED 12.07.2019 PREFERRED BY THE 8<sup>TH</sup> RESPONDENT TO THE 2<sup>ND</sup> RESPONDENT

EXHIBIT P14:TRUE COPY OF THE COMMUNICATION DATED 03.08.2019 ISSUED BY THE 2<sup>ND</sup> RESPONDENT TO THE 3<sup>RD</sup> RESPONDENT DEPUTY DIRECTOR

EXHIBIT P15:TRUE COPY OF THE FILE NOTES IN EXHIBIT P10 COMPLAINT OBTAINED UNDER THE RTI ACT FROM THE 2<sup>ND</sup> RESPONDENT'S OFFICE

EXHIBIT P16:TRUE COPY OF THE COMMUNICATION DATED 1.10.2019 BY THE 3<sup>RD</sup> RESPONDENT DEPUTY DIRECTOR OF PANCHAYATH

EXHIBIT P17:TRUE COPY OF THE COMMUNICATION DATED 25.10.2019 OF THE 2<sup>ND</sup> RESPONDENT TO THE 5<sup>TH</sup> RESPONDENT

EXHIBIT P18:TRUE COPY OF THE COMMUNICATION DATED 11.11.2019 ISSUED BY THE 5<sup>TH</sup> RESPONDENT

EXHIBIT P19:TRUE COPY OF THE COMMUNICATION DATED 21.01.2020 OF THE 7<sup>TH</sup> RESPONDENT TO THE 5<sup>TH</sup>RESPONDENT DIRECTOR OF URBAN AFFAIRS

EXHIBIT P20:TRUE COPY OF THE COMMUNICATION DATED 1.2.2020 OF THE 5<sup>TH</sup> RESPONDENT DIRECTOR TO THE 2<sup>ND</sup> RESPONDENT CHIEF REGISTRAR

EXHIBIT P21:TRUE COPY OF THE COMMUNICATION DATED 4.3.2020 OF THE 2<sup>ND</sup> RESPONDENT